

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **24.06.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 202/2024 For Exemption IA No. 550/2024 For Stay IA No. 551/2024 Urgent Listing IA No. 552/2024	Mr. L. Madhusudhan Rao Vs State Bank of India WITH	Mr. Saai Sudharsan	Mr. Abhishek Anand For Caveator
2.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024 Urgent Listing IA No. 554/2024 For Exemption IA No. 555/2024	Mrs.L Ramalakshamma Vs State Bank of India	Mr. Saai Sudharsan	Mr. Abhishek Anand For Caveator
3.	Comp App (AT) (CH) (Ins) No. 207/2024 For Stay IA No. 567/2024	The Commercial Taxes & Registration Dept., Govt. of India rep by The Assistant Commissioner Vs B.Ramana Kumar, Liquidator of Krishna Energy Pvt. Ltd.	Mr. B Vijay	
4.	Comp App (AT) (CH) (Ins) No. 208/2024	Kamineni Educational Society Vs Racharla Ramakrishna Gupta, Erst. Liquidator of Kamineni Steel and Power (India) Limited & Anr.	Mr. Anirudh Krishnan	
5.	Comp App (AT) (CH) (Ins) No. 209/2024 For Direction IA No. 569/2024 For Condone Delay IA No. 570/2024	M/s. RVN Infra Pvt. Ltd. Rep by its Managing Director Sri. R Venkatramaiah Vs Sai Ramesh Kanuparthi, RP of Gayatri Projects Ltd. & Anr.	Mr. Pogulakonda Pratap	

6.	Comp App (AT) (CH) (Ins) No. 210/2024 For Stay IA No. 571/2024	Mr. DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Mr. Pankaj Bhattad & 2 Ors.	Mr. Pogulakonda Pratap	Ms. Kopal Sharraf For Caveator
7.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.	Mr. Allwin Godwin	
8.	Comp App (AT) (CH) No. 26/2024	The Kanthimathy Plantations Pvt. Ltd. & Anr. Vs K Sambasiva Sarma & 23 Ors.	Ms. Preeti Mohan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	TA (AT) No. 83/2021 (CA (AT) No. 271/2019)	State Bank of India Vs India Power Corporation Ltd. & 14 Ors.	M/s Cyril Amarchand Mangaldas	Mr. Anant Merathia- R1 Mr. Anand Varma- R2
10.	Comp App (AT) (CH) (Ins) No. 149/2024 For Stay IA No. 398/2024	M/s. Megha Engineering & Infrastructure Ltd. Vs KSK Mahanadi Power Company Ltd Rep by Mr. Sumit Binani, RP	Mr. Mayur Mundra	Mr. Allwin Godwin For Caveator

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Mr. Srinandan K- R1 & R2
12.	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. A.M. Ilango	Mr. Srinandan K- R1 & R2

13.	TA (AT) No. 52/2022 (CA (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
14.	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019)	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director, Mr. A. Srinivasulu Reddy WITH	Mr. T Ravichandran	Mr. M Anil Kumar
15.	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019)	VNR Infrastructures Limited Vs Dy. CSTE Const. & 2 Ors WITH	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain- R2
16.	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr. T Ravichandran	Mr. Mayank Jain
17.	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019)	VNR Infrastructure Limited Through its Liquidator Mr. T.S.N Raja Vs The Chief Engineer	Mr. T Ravichandran	Ms. Shipra Shukla

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020) For Direction IA No. 209, 210, 211 & 212/2023	N. Gunashekar Vs M/s. Global Finsol Pvt. Ltd.	Mr. SS Rajesh	Mr. A Karthik- R1- R4, R10 R12 Mr. T Natrajan- R6 Mr. Vikramaditya Singh- R8
19.	TA (AT) No. 240/2021 (Comp App (AT) (Ins) No.496/2020)	Mr. C Unnikrishnan Vs The Kerala State Cashew Development Corporation Ltd.	Mr. A Karthik	Mr. Sriram Parakkat
20.	TA (AT) No. 85/2022 (Comp App (AT) No. 21/2020)	Smt Mallina Bharathi Rao Vs The Gowthami Solvent Oils Ltd. & Anr.	Mr. Jayaprakash B Somani	M/s Chandhiok & Mahajan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) No. 93/2023 For Stay IA No. 1172/2023	G. Ravi Sankar & Anr. Vs S Radhakrishnan & 2 Ors.	Ms. R Moneshaa	Dr. SV Ramakrishna- R1 R2
22.	Comp App (AT) (CH) No. 116/2023	S John Rose Vs The Tamilnadu Mercantile Bank Ltd & Anr.	Mr. T Sathiyamoorthy	
23.	Comp App (AT) (CH) (Ins) No. 335/2023 For Condone Delay IA No. 1017/2023	Invoice Discounters of BNH Infra Projects (India) Pvt. Ltd. Abhishek Shushil Mishra & 25 Ors. Vs BNH Infra Projects (India) Pvt. Ltd.	Mr. Perikal K Arjun	Ms. Arthi Fernandes
24.	Comp App (AT) (CH) No. 12/2024	Kaniyamparambil Madhavan Babu & Anr. Vs Vyapar Mandir Palarivattam Pvt. Ltd. & 6 Ors.	Ms. Saranya VS	
25.	Comp App (AT) (CH) (Ins) No. 31/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. WITH	Mr. J Manivannan	M/s. Khaitan & Co
26.	Comp App (AT) (CH) (Ins) No. 32/2024 For Stay IA No. 98/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. & 13 Ors.	Mr. J Manivannan	M/s. Khaitan & Co- R1 Ms. Shivani Sinha- R2 M/s Shivkumar & Suresh- R3-R14

27.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Mr. Gopalsamy Ganesh Babu, RP of Vasan Medical Center Pvt. Ltd. & Anr.	Mr. B Vijay	
28.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Keral State Goods & Services Dept. Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt. Ltd.	Mr. EK Kumaresan	Mr. M Sivavarthanan
29.	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No. 263/2024	Mr. Sudhir Bobba, Suspended Director of M/s Servomax Ltd. Vs TVN Enterprises rep by its partner Mr. Tadapalli Venkata Ramesh & Anr.	Mr. Saai Sudharsan	Ms. Himangini Sanghi- R1
30.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No. 430/2024	M/s MEIL-GAYATRI- ZVS-ITT (Consortium) Vs M/s Guru Raghavendra Infrastructures & 2 Ors. WITH	Mr. Arjun Suresh	
31.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	M/s MEIL-GAYATRI- ZVS-ITT (Consortium) Vs M/s Sri Krishna Engineering Company & 2 Ors.	Mr. Arjun Suresh	Mr. VVSN Raju For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT) (CH) (Ins) No.298/2022 For Stay IA No.617/2022 For Exemption IA No.618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam & Anr. WITH	Ms. Abitha Banu	Mr. AK Mysamy- R1
33.	Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661 & 662/2022 For Stay IA No. 663/2022	Phoenix ARC Pvt. Ltd. Vs Mr. Balakrishnan Venkatachalam, RP, Sovereign Developers & Infrastructure Ltd. & Anr.	Ms. Abitha Banu	Mr. AK Mysamy- R1
34.	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Cidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenasanen	Mr. T Shanmugam
35.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 Urgent Listing IA No.54/2022 For Stay IA No.55/2022	PM Johny Vs. KJ Paul & 8 Ors	Mr. Saai Sudharsan Sathiyamoorthy	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran- R2 Mr. Mohan Pulickkal- R5, R9
36.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. WITH	Mr. Adithya Reddy	Mr. T Ravichandran- R1 Mr. Sandeep Bajaj- R2 R3
37.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022	Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran- R1 Mr. Sandeep Bajaj- R2, R3

38.	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Suspended Director and Share Holder of M/s. Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2
39.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs. Swiss Garnier Genexiaa Sciences Pvt. Ltd.	Mr. Vipin Warriar	M/s Ak Mylsamy & Associates
40.	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh M	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
41.	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	The Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
42.	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
43.	Comp App (AT) (CH) (Ins) No. 290/2023 IA No. 1360/2023 Additional docs. IA No. 100/2024	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	M/s. Ramasubramaniam & Associates
44.	Comp App (AT) (CH) (Ins) No. 383/2023	Mr. G. Balasubramaniam, Shree Murugan Flour Pvt. Ltd.& Anr. Vs P Eswaramoorthy, Liquidator for Shree Murugan Flour Mills Pvt. Ltd. & 2 Ors.	Dr. KS Ravichandran, PCS	Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3

02:00 pm

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 53/2024 IA No. 158/2024	State Bank of India Vs India Power Corporation Ltd.	Mr. Edward James	Ms. Deepika Murali

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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